## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3006 ANSWERED ON:29.11.2010 ILO REPORT ON DOMESTIC LABOUR Chavan Shri Harischandra Deoram

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the International Labour Organisation has recently released a report on the world wide problem of children working as domestic labour;

(b) if so, the salient features thereof;

(c) whether the number of children engaged as domestic help is continuously increasing in the country;

(d) if so, the details thereof alongwith the steps taken to check this practice; and

(e) the measures proposed to recognize and regulate the domestic workers in the country?

## Answer

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): Though there are certain ILO publications on the subject of Domestic Workers, as per the information received from ILO, SRO, New Delhi, no report on the world wide problem of children working as domestic children has been released by ILO recently.

(b); Does not arise.

(c) to (e): The Government is following a robust multi-pronged strategy to tackle the problem of child labour. It comprises of statutory and legislative measures, rescue and rehabilitation, universal primary education, poverty alleviation and employment generation scheme. The objective is to create an environment where families are not compelled to sent their children to work. The Child Labour (Prohibition & Regulation)Act, 1986, prohibits employment of children below the age of 14 years in 18 occupations and 65 processes including children working as domestic labour. For the rehabilitation Of Child Labour, Government is implementing National Child Labour Project (NCLP) scheme in 266 districts in 20 states. Under the NCLP scheme children withdrawn from work are admitted into the special schools where they are provided with bridging education, vocational training, stipend, health care and mainstreamed to the regular education system.